

(b) Does not arise.

[*Translation*]

### Ladies Tengal Tent

6462. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the Ladies Tengal Tent an ayurvedic medicine, which can be used for family planning;

(b) if so, the details with its effectiveness; and

(c) the steps taken for its commercial use?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Does not arise.

[*English*]

### Indian Enclaves in Bangladesh Territory

6463. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of Indian enclaves in Bangladesh territory where facilities such as police posts/police stations have been provided as on December 31, 1992;

(b) whether there is any proposal to extend such facilities in some of such enclaves during 1993-94;

(c) if so, the details thereof along with the names of such enclaves; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d). India does not have any administrative control over Indian enclaves

inside Bangladesh. Similarly, Bangladesh does not have any control over Bangladesh enclaves inside India. Indo-Bangladesh and Boundary Agreement, 1974 provides for the exchange of enclaves between India and Bangladesh.

### Elisa Machines

6464. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of ELISA machines for AIDS testing imported during the last three years;

(b) the average cost of an imported ELISA machine;

(c) whether there is any proposal to import more such machines; and

(d) the steps proposed to be taken to ensure optimum utilisation of these machines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Since the inception of the National AIDS Control Programme 180 Elisa Readers have been procured through WHO

(b) Average cost of an Elisa Readers Rs 2.5 lakhs.

(c) In the World Bank assisted project period i.e., 1992-97, Government of India have requested WHO to procure 5 Elisa Readers Every year.

(d) Out of 180 Elisa Readers, 140 Elisa Readers are fully operational. Requests received from 40 new centres are being met through stores held in stock.

### Expansion Scheme of Kudremukh Iron Ore Company

6465. SHRI G. MADEGOWDA: Will the Minister of STEEL be pleased to state:

(a) whether the Government have received an expansion scheme submitted by the Kudremukh Iron Ore Company;

(b) the details thereof along with Central assistance sought; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHANDEV): (a) and (b). Yes, Sir. Kudremukh Iron Ore Company Limited (KIOCL) has submitted an investment proposal for expanding the capacity of its Pellet Plant at Mangalore from 3 million tonnes to 6 million tonnes per annum at a tentatively estimated cost of Rs. 382.27 crores inclusive of a foreign exchange component of Rs. 163.23 crores.

The project is expected to be financed entirely by KIOCL through resources generated internally and through borrowings. KIOCL does not propose to seek any budgetary support from Government for implementing the project.

(c) The proposal is presently under consideration of the Government.

[*Translation*]

### **Illegal Mining and Smuggling of Coal**

6466. SHRI UPENDRANATH VERMA: Will the Minister of COAL be pleased to state:

(a) whether the Government are aware of the illegal mining and smuggling of coal at Nirsha in Dhanbad district;

(b) if so, the details thereof; and

(c) the action taken by the Government to remedy the situation.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR

PANJA): (a) and (b). According to information furnished by Eastern Coalfields Ltd. reports of illegal mining of coal have been received from the following places within Nirsha Area in Dhanbad Distt.

(i) Abandoned opencast Sehid Sanjoy Gandhi College, Nirsh near 27th incline of Hariazam Colliery.

(ii) 9/10 and 1/2 No. of Chapapur Colliery.

(iii) Khusani closed/abandoned incline near Badjna siding.

(iv) Khas Shyampur abandoned incline near Thaper Nagar Railway Station.

(v) Khouka/Lower/Upper river bed.

(vi) Barmuri Nbuza near Barakar River bed.

(vii) Sangamahal Jungle near Shyampur 'B' Colliery. Illegally mined coal is reportedly being transported through fake documents to different destinations.

(c) Following steps have been taken for prevention and stoppage of illegal mining:

(i) Cases of illegal mining are being reported to district authorities and FIRs are being lodged.

(ii) Surprise checks and raids being conducted by ECL security force, CISF separately and also jointly in association with district police.

(iii) Illegally mined coal as and when apprehended is handed over to district authorities and FIRs are lodged.

(iv) Dozing off and filling up of illegal mine sites with debris wherever possible.

(v) Close liason with State and district authorities and seeking their help and